

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT

NOTIFICATION

Dated Shillong, the 27th October, 2023

No. LJ (B) 69/2012/68 – In exercise of the powers conferred by sub-section (2) of section 20 of the Code of Criminal Procedure 1973 and in the interest of public service the Governor of Meghalaya is pleased to appoint the following officers to be the Additional District Magistrate within East Jaintia Hills District with effect from the date of notification until further orders:-

1. Smti J.M. Kharpuri, ADC.
2. Shri J. Shylla, ADC.
3. Shri G. Warjri, ADC.

No. LJ (B) 69/2012/68-A, – In exercise of the powers conferred by sub-section (1) of section 20 of the Code of Criminal Procedure 1973 and in the interest of public service the Governor of Meghalaya is pleased to appoint the following officers to be the Executive Magistrate within East Jaintia Hills District with effect from the date of notification until further orders:-

1. Smt. F. Wann, Assistant Commissioner.
2. Shri. R. Pyrtuh, BDO, Saipung C&RD Block.
3. Shri. T. Shylla, BDO, Wapung C&RD Block.

This supersedes this Department's Notification No. LJ(B)69/2012/66, dt. 10.8.2023

Sd/-
(Cyril V.D. Diengdoh)
Secretary to the Govt. of Meghalaya,
Law (B) Department

Memo No. LJ (B).69/2012/68-B,

Dated Shillong, the 27th October, 2023

Copy forwarded to: -

1. The Deputy Commissioner, East Jaintia Hills District, Khliehriat with reference to your letter No. EJHD/Magisterial.2/Enquiry/2023/56, dt. 13.10.2023.
2. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
3. The Personnel & A.R. (A) Department for information.
4. The DEO (Data Entry Operator), Law (A) Department for uploading the Notification in the Law Department website

By order etc...,

Samm

Deputy Secretary to the Govt. of Meghalaya,
Law (B) Department
